

File No. RTI ID No. 19-05/2024
सीमा शुल्क, उत्पाद शुल्क और सेवा कर अपीलीय न्यायाधिकरण
Customs, Excise and Service Tax Appellate Tribunal
वेस्ट ब्लॉक नंबर 2, आर.के.पुरम, नई दिल्ली, दिल्ली 110066
West Block No.- 2, R.K. Puram, New Delhi-110066

Dated: 01 Nov 2024
RTI I.D. No. 20-05/2024

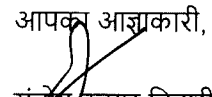
सेवा में -
श्री मोहित वालिआ
ग्राम पोस्ट- सतनाली,
जिला - महेंद्रगढ़ हरियाणा पिन- 123024

Sub: Information sought under Right to Information Act, 2005

Sir,

1. Reference is made to your letter No. F.No. R/20011/92/2024 dated 16 Oct 2024 sent by email dated 16 Oct 2024 to this office.
2. Annexed herewith the reply of a/m RTI application as received from the Account Section vide letter No. 115/CESTAT/Cash/RTI/2024 dated 30 Oct 2024 and Administrative Section letter No. 33/RTI/MISC/CESTAT-ND/Admn.2018-Vol.IV dated 01 Nov 2024 of this office.
3. It is submitted that this office is uploading suo-moto the information related to expenditure, tender, and budget to our website- <https://cestat.gov.in/noticestatus#> under the head of 'Notice/Circular/Tender/RTI'.
4. This is for your further necessary action, please.

आपका आज्ञाकारी,


संतोष/कुमार तिवारी
(उप पंजीयक)

प्रतिलिपि :

श्री कुलदीप चौधरी
संयुक्त सचिव एवं जन सूचना अधिकारी
राजस्व विभाग, वित्त मंत्रालय
नई दिल्ली

✓ NOO: 1C Computer for uploading on website.

F.No. 115/CESTAT/Cash/RTI/2024
Customs Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K.Puram, New Delhi-110066

Dated:-30/10/2024

To

✓ Sh. Santosh Kumar Tiwari
Dy. Registrar/CPIO
CESTAT, New Delhi

Sub:- Supply of information under RTI Act-2005 I.D No. 20-05/2024reg.

Sir,

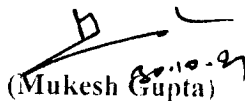
Refer to your letter F.No. 20-05/CESTAT/CPIO-ND/2024 dt. 24.10.2024 under I.D No. 20-05/2024 and F.No. 20011/92/2024 AAR dt. 24.10.2024 MOF,DOR, Admn.1-DBranch, the requisite information as per point 2 and 6 is furnished as per detail below:-

- Point -- 2 No plan expenditure has made .
Point-- 6 Total yearly budget and Expenditure is enclosed for kind consideration.
The same is also available on CESTAT website.

Submitted for information please.

Encl: As above

Yours Faithfully


(Mukesh Gupta)
Dy. Registrar/BDO
CESTAT, New Delhi
Ph. 26109578

F.NO.56(12)/CESTAT/CASH/M.Q.EXP./2024-25
Ministry of Finance
CUSTOMS EXCISE AND SERVICE TAX
APPELLATE TRIBUNAL
West Block No-2, R.K.Puram, New Delhi-110066

Dated:-27/09/2024

To

The Under Secretary (IFU - III)
Ministry of Finance,
Deptt. Of Revenue,
North Block, New Delhi.

Subject:-Consolidate Monthly Expenditure Statement for the month of Sep-2024 reg.

Sir,

I am to forward herewith the consolidate expenditure statement for the month of Sep-2024 (F.Y 2024-25) in respect of Customs Excise and Service Tax Appellate Tribunal, New Delhi, for your information and necessary action please.

Yours Faithfully,

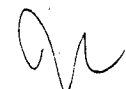

Drawing & Disbursing Officer
CESTAT, New Delhi

Copy To:-

1. The Pay & Accounts Office, Min. of Finance, Deptt. of Revenue, New Delhi.
2. Computer Section for uploading website.
3. Office Copy.


Drawing & Disbursing Officer
CESTAT, New Delh

PAO REVENUE
MINISTRY OF FINANCE
JEEVAN TARA BUILDING PATEL CHOWK
2ND FLOOR ROOM NO 216
NEW DELHI-110001
Ph. 011-23343647


Jalaj Mishra
3/10/24

Consolidated Monthly statement of expenditure for the month of Sep, 2024

S.No.	Sub Head	Sanctioned Grant	Budget	Proportinate	Actual Expenditure 1-09-24 to 30-09-24	Progressive 30-09-2024	Variation between propotionate saving	excess
1	01.01.01	Salaries	210000000	122500000	16505543	122426737	73263	
2	01.01.02	Wages	0	0	0	0	0	
3	01.01.04	Pensinary Charge	0	0	0	0	0	
4	01.01.05	Rewards	2000000	1000000	174000	212000	788000	
5	01.01.06	Medical Treatment	8000000	4000000	479351	4455601		-455601
6	01.01.07	Allowances	130000000	75833333	14036555	100273975		-24440642
7	01.01.08	LTC	2000000	1000000	309642	970010	29990	
8	01.01.09	Training Expenses	100000	50000	0	0	50000	
9	01.01.11	DTE	8000000	4000000	291640	1921432	2078568	
10	01.01.12	FTE	0	0	0	0	0	
11	01.01.13	O.E	60000000	30000000	4555255	24970533	5029467	
12	01.01.14	RRT	60000000	30000000	3452660	28412054	1587946	
13	01.01.16	Printing and Publication	200000	100000	5133	5133	94867	
14	01.01.18	Rent for Others	20000000	10000000	1048972	8449366	1550634	
15	01.01.19	Digital Equipment	12500000	6250000	755209	3834834	2415166	
16	01.01.24	Fuel and Lubricants	500000	250000	8916	50041	199959	
17	01.01.26	Advertising and Publicity	100000	50000	0	0	50000	
18	01.01.27	Minor civil and electric Works	2500000	1295000	0	944740	350260	
19	01.01.28	Professional Services	2000000	1000000	33000	791964	208036	
20	01.01.29	Repair and Maintenace	2000000	1000000	82869	1180368		-180368
21	01.01.45	Interest Payments	10000	5000	0	0	5000	
22	01.01.49	Othger Revenue expenditure	1000000	500000	16200	171100	328900	
23	01.99	Information Technology	0	0	0	0	0	
24	01.99.13	Office Expenses	0	0	0	0	0	
		Total (Revenue Section)	2652400000	2605000000	44754945	3299069888	14840056	-25076614
CAPITAL SECTION								
25	03.02.51	Motor Vehicles	100000	50000	0	0	50000	
26	03.02.52	Machinery and Equipment	2000000	1000000	199850	670516	329484	
27	03.02.60	Other capital Expenditure	0	0	0	0	0	
28	03.02.71	Information, Computer, Telecommunications(ICT)equipment	20000000	10000000	0	2431600	7568400	
29	03.02.74	Furniture & Fixture	3000000	1500000	24131	1787436		-287436
30	03.02.77	Other Fixed Assets	2000000	1000000	0	29798	970202	
		Total (Capital Section)	27100000	13550000	223981	4919350	8918086	287436
		Grand Total	2680000000	2620000000	47000000	3349000000	23758142	-25364047

DDO
CESTAT, NEW DELHI

Handwritten signature/initials

F.No. 33/RTI/MISC/CESTAT-ND/Admn.2018-Vol.IV
Customs Excise & Service Tax Appellate Tribunal
West Block No.2, R.K. Puram, New Delhi - 66

Dated : 1.11.2024
CPIO I.D. No. 20-05/2024

Sub: Information under the RTI Act, 2005 - reg.

With reference to the RTI application filed by Shri Mohit Walia dated 18.10.2024 and transferred by Ministry of Finance on 24.10.2024 in CPIO I.D. No. 20-05/2024, the relevant information pertaining to point 1,3,4,5 and 7 are as under:

1. List of Major Projects done in last 5 years

The dynamic website of the Tribunal started in January 2017 is fully operation with the help of NIC and is extended to all the eight Regional Benches. The website is more secured with added features by revamping its credentials during 2021 to 2024. The online filing of appeals has started w.e.f. 1.6.2023 in respect of appeals filed by the department.

3. No. of posts sanctioned and filled

Sanctioned - 404

Filled - 350 (including 43 posts filled through outsourcing)

4. Number of appointments made during last 3 years and method.


Total 59 appointments were made in the Tribunal on direct recruitment basis through Search Cum Selection Committee/ Staff Selection Commission.

5. List of tenders issued in last 5 years and its present position

Information may be sought from Caretaking section/ Computer Section, CESTAT, Delhi

7. Details of development activities and its completion date

Same as 1 above


Technical Officer (Admn.)

To
CPIO, CESTAT, New Delhi